## National Company Law Tribunal

## Allahabad Bench

CP NO. (IB) 42 | ALD12018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Shiv Kant VS. MIS Juggi lal Ramla Pat Jute section of the companies act: ISB code of 2016

SI. NO.

Designation

Representation

Signature

1.

Carley Enredors Adro cale Petition

2.

## CP No. (IB) 42/ALD/2018

Shri Pankaj Srivastava, advocate for the Operational Creditorspetitioner.

The Registry of this Tribunal is directed to make scrutiny of the case. A formal notice be issued to the Corporate Debtor company.

The petitioner is further instructed to communicate a copy of this order along with a copy of the petition to the Corporate Debtor Company.

The matter to be listed on 27th February, 2018.

Date: 2/02/2018

Typed by Jvoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)